

Item No. 5



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1290/2021

This the 14th July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Sh. A.K Bishnoi, Member (A)**

Kiran Dahiya

Age-30, Group "C" for PGT Computer Science (Female)

W/o Monit Rana,

R/o House No. 355, Mungeshpur, Bawana, North West,
Delhi- 110039

.....Applicant

(Through: Ms. Harvinder Oberoi with Shri G. D. Chawla)

Vs.

1. The Chairman

Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi.

FC-18, Institutional Area, Karkardooma,
Delhi- 110032

2. The Secretary

Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi.

FC-18, Institutional Area, Karkardooma,
Delhi- 110032

....Respondents

(Through: Ms. Esha Mazumdar)

Item No. 5

ORDER (Oral)**Justice L. Narasimha Reddy:**

The only grievance of the applicant was that in the admit card issued to her, the photograph of a totally different person altogether was pasted. The OA came up for admission on 09.07.2021. Having regard to the urgency, we passed an order directing the respondents to issue appropriate admit card. It is brought to our notice that an admit card with photograph of the applicant was furnished to her and that she has also appeared in the examination on the strength of it. With that, the grievance of the applicant stands redressed.

2. We, therefore, dispose of the OA and the admit card issued to the applicant shall be treated as holding good for the selection process. There shall be no order as to costs.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

Lg/pj/ns